

(b) whether there is any homoeopathic medicine available for the use of family planning ;

(c) if so, the name thereof ;

(d) whether these homoeopaths will resort to the usual family planning methods; and;

(e) whether Government propose to give them training for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI S. CHANDRASEKHAR) :

(a) Yes.

(b) and (c). Some medicines are being investigated.

(d) The State Governments have been advised that the services of homoeopathic Practitioners may be utilised in the field of education and motivation. The homoeopathic practitioners who are interested in the distribution of conventional contraceptives may also be appointed as depot holders for the propose.

(e) Yes. Orientation training will be provided.

X-Ray Department, Willingdon, Hospital,  
New Delhi

7221. SHRI YASHPAL SINGH : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it has come to the notice of Government that the patients who get their X-Rays at the Willingdon Hospital do not get X-Ray reports for weeks together ; and

(b) if so, the steps taken by Government to ensure quick delivery of the X-Ray Report to the patients ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, it does not take more than two or three days for the Reports to be ready. Thereafter they are despatched to the doctor who refers the case and not directly to the patients.

(b) Does not arise.

#### Termination of Services of Liftmen

7222. SHRI K. M. KAUSHIK :  
SHRI MEETHA LAL MEENA:  
SHRI GADILINGANA GOWD:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that services of several Liftmen working on temporary basis in the C. P. W. D. have recently been terminated without assigning any reason therefor ;

(b) if so, the details thereof ;

(c) whether several Members of Parliament have lodged a complaint with the Minister and the Prime Minister in this regard ; and

(d) if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) 13 daily rated liftmen have been laid off from 1.2.68 to 23.3.68. This figure does not include two liftmen who were discharged from Vithalbhai Patel House during February. Two persons recruited in their place were discharged in March and are included in the figure 13.

(b) Vithalbhai Patel House	3
Nirman Bhavan	3
Shastri Bhavan	2
Shram Shakti Bhavan	1
Transport Bhavan	3
Sardar Patel Bhavan	1

Note : Since 30th March, as the UNCTAD Conference was over, some more lift attendants have been laid off as there is no work for them.

(c) and (d). Some complaints were received on 19th March and 22nd March from some Members of Parliament. These have been looked into and the following action taken :—

(i) The daily rate of liftman on muster roll has been raised from Rs. 2.50 to Rs. 3.00.

(ii) All the liftmen discharged during February and upto 23rd March, 1968 are being called up for trade test and those who succeed will be taken on regular basis.